

[Shri Satya Narayan Sinha]

Planning will be taken up for consideration by the House after the voting of the Demands pertaining to the Ministry of Irrigation and Power, The Demands of the Ministry of Labour, Employment and Rehabilitation will be taken up immediately thereafter. This has been mutually agreed to by the Ministers of Health and Labour.

Shri Surendranath Dwivedy (Kendrapara): They have mutually agreed, but what about us? You may remember that when we were discussing it in the Business Advisory Committee, it was said that at least this should not be disturbed, otherwise it upsets everybody's programme.

Mr. Speaker: It was so arranged, but something has happened, because more time has been taken on certain Ministries. Mr. Jagjivan Ram had programmed to go out on the 14th, and to that he is committed, and now because they have been pushed back, he is not able to go.

Shri Hari Vishnu Kamath (Hoshangabad): May I make a request? I find from the progress made so far that it would be difficult to save the Home Ministry's Demands from the guillotine, because we are already behind the schedule by four days. Now it will be almost impossible to save them. Therefore, I would request him, when he comes next week, to change the order slightly, so that the Home Ministry may be saved from the guillotine.

Shri Satya Narayan Sinha: I am going to extend the date also.

17.40 hrs.

RESOLUTION RE: FREE MOVEMENT OF FOODGRAINS IN THE COUNTRY—Contd.

Mr. Speaker: I have to put the resolution of Shri Tan Singh to the vote of the House. The question is:

"This House is of opinion that the system of compulsory mono-

poly procurement and all zonal and other barriers to the free movement of foodgrains throughout the country be abolished immediately."

The motion was negatived.

17.40½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
EIGHTY-FOURTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): Sir, I move:

"That this House agrees with the Eighty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th April, 1966."

Mr. Speaker: The question is:

"That this House agrees with the Eighty-fourth Report of the Committee on private Members' Bills and Resolutions presented to the House on the 5th April, 1966."

The motion was adopted.

17.41 hrs.

RESOLUTION RE. PACIFIC CONCORD AGAINST COMMUNIST CHINESE EXPANSIONISM

Shri Ranga: Mr. Speaker, I beg to move:

"That this House is of opinion that Government should initiate steps for development of Pacific concord, embodying firm defensive understandings with Japan and Australia and other democratic countries concerned with a view to contain Communist Chinese expansionism."

17.42 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

This morning, the Prime Minister observed that the Swatantra party does not accept the foreign policy of